

HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU
(Through Video conference)

Bail App No. 131/2019
CrIM No. 991/2019
CrIM No. 1448/2019

Abdul Nasir Shah

...Applicant(s)/Petitioner(s)

Through :- Mr. A.R Khan, Advocate.

v/s

State of J&K

...Non-applicant/Respondent

Through :- Mr. A.M Malik, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Mr. A.M Malik, learned Dy. A.G submits that he has filed objections, but the same are not on record.

Registry to trace the objections and place the same on record.

List for consideration on 20.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu
21.04.2020
Tarun